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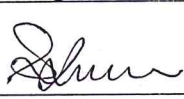
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 224/252/HDB/2017
NAME OF THE COMPANY	M V Infratech (India) Private Ltd
NAME OF THE PETITIONER(S)	M V Infratech (India) Private Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR. S.V. RAMA KRISHNA	Adv.	sramakr@rediffmail.com 9848403691	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Dr.S.V.Rama Krishna, Learned Counsel for Petitioner.

The Registry is directed to issue notice to RoC and directed to the RoC to submit report well before the next date of hearing.

Case is posted to 04.01.2018.

  
**Member (T)**

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**Member (J)**